

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:189
ANSWERED ON:05.08.2013
URBAN SPORTS INFRASTRUCTURE SCHEME
Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of funds sanctioned and released under Urban Sports Infrastructure Scheme and other heads during the last three years, State-wise;
- (b) whether the Government is providing some other facilities other than infrastructure to sports persons for their preparation; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

- (a) The details of funds sanctioned and released under Urban Sports Infrastructure Scheme and Panchayat Yuvakrida Aur Khel Abhiyan (PYKKA) during the last three years, State-wise are placed Annexure – I to VI.
- (b) & (c) Assistance is also provided to sportspersons for training, equipment, participation in competitions, boarding/lodging, travel, etc under various schemes of the Ministry and the Sports Authority of India (SAI).